

C. A. T. Bench, JAIPUR

Date of Order

Orders

that the applicant shall pay
Rs. 1000/- as cost.

OA listed
on discession
Court 23/6/93

The cost should be paid
within one month and the amended
OA should also be filed within a
period of one month. In case,
the cost is not paid, the amended
OA shall not be entertained.

Put up on 12.7.93

(O. P. Sharma)

Administrative Member

(D. L. Mehta)

Vice-Chairman

12.7.93

Sl. M. K. Shah, Counsel for the applicant
vs. Manish Bhandari, Counsel for the respondent

The MP is allowed.

(O. P. Sharma)

Administrative Member

(D. L. Mehta)

Vice-Chairman